

Thus multi dimensional monitoring framework of NRHM provides full information whether the work is being carried out to achieve the goals of NRHM and the money allocated is being spent appropriately.

Expenditure on treatment for disease due to malnutrition

2342. SHRI SAMAN PATHAK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the percentage of patients reported in hospitals due to diseases caused by malnutrition and the Government's expenditure to treat them;

(b) whether Government has studied as to what extent spending on nutrition to people will reduce expenditure on medicines and treatment to malnutrition and under nourished people in the country;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (d) In so far as Central Government Hospitals in Delhi are concerned, the patients suffering from various diseases visit these hospitals for treatment. There are so many diseases which may cause malnutrition such as anemia/Hyper protein anaemia and debilitating disease such as cancer, diabetes and post operative cases having signs of malnutrition. The percentage of malnourished patients and the expenditure incurred on them is not separately maintained.

Medical ombudsman

2343. SHRIMATI JAYA BACHCHAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that nursing homes in the Capital are generally a kind of commercial shops, fleecing the patients by prolonging the stay and the treatment, prescribing tests that are not always necessary;

(b) if so, what is the position with regard to nursing homes in other Metros of the country; and

(c) whether Government is considering any proposal like appointment of an ombudsman to look into such complaints of the patients and take action against erring nursing homes?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (c) Health is a State subject and regulation of private hospitals and nursing homes including the fees charged by them is the responsibility of the State Government.

Enactment of a central legislation for registration and regulation of clinical establishments is a priority for this Government.

Asthma in kids

2344. SHRIMATI T. RATNA BAI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: